

(ख) क्या इस सिलसिले में किसी नये सुराग का पता लगा है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री हजरतबीस) : (क) पंजाब में जालंधर जिले के २४ व्यक्ति तथा कोचीन का एक पोर्ट रजिस्ट्रेशन आफिसर गिरफ्तार किये गये हैं ।

(ख) जी नहीं । परन्तु यू० के० उच्च आयोग द्वारा जारी किये गये एम्प्लायमेंट बाधक तथा भारतीय उच्च आयोग द्वारा जारी किये गये परिच्छिन्न स्थानों के जाली होने के २४ मामले दर्ज हुए हैं तथा उनके सम्बन्ध में जांच की जा रही है ।

Staff for Indian Institute of Technology

- *224. { Shri Subodh Hansda:
Shri S. C. Samanta:
Dr. P. N. Khan:
Shri M. L. Dwivedi:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that Indian Institutes of Technology are experiencing difficulty in recruitment of good staff due to uneconomic pay-scales of lecturers and assistant professors in comparison to pay-scales given by State Governments to teachers of other Institutes;

(b) whether a proposal for revision of pay scales was suggested by the heads of all the technical institutes; and

(c) if so, the reaction of the Central Government thereto?

The Minister for Education (Shri M. C. Chagla): (a) No, Sir.

(b) A proposal was received from the Director of the Institute at Kharagpur for consideration of the Council of the Indian Institutes of Technology.

(c) The Council decided that no change in structure or pay scales was necessary.

पुलिस दलों में समन्य

- { श्री म० ला० द्विवेदी :
*२२५. { श्री स० चं० सान्त
{ श्री ब० कु० दास :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल में हुए विभिन्न राज्यों के गृह मन्त्रियों के सम्मेलन में समाज विरोधी गतिविधियों तथा डकैतियों को रोकने की दृष्टि से विभिन्न राज्यों के पुलिस दलों में समन्य स्थापित करने के प्रश्न पर विचार किया गया था; और

(ख) यदि हां, तो उसमें क्या निर्णय किये गये ?

गृह-कार्य मंत्री (श्री नन्दा) : (क) हाल ही में राज्यों के गृह मन्त्रियों का कोई सम्मेलन नहीं हुआ है ।

(ख) प्रश्न ही नहीं उठता ।

Price of Gas

- *227. { Shri Daji:
Shri S. M. Banerjee:
Shrimati Savitri Nigam:
Shri Jaswant Mehta:
Shri D. J. Naik:
Shri Chhotubhai Patel:
Shri P. R. Patel:
Shri Yajnik:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Oil and Natural Gas Commission has fixed the price of gas obtained from Assam and Gujarat; and

(b) if so, the details thereof?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (b). The Oil and Natural Gas Commission is not at present producing any gas for sale in Assam. In Gujarat, the final price of gas and the other terms and conditions of sale are still under negotiation.